COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL No. 85 of 2019

Dated: 9th September, 2019

In the matter of:

Jindal Aluminium Limited Appellant(s) Vs. Karnataka Electricity Regulatory Commission Respondent(s) &Anr.

<u>ORDER</u>

The Bench did not assemble today. As agreed by the parties, list the matter

on <u>16.09.2019.</u>

Pr/js

Court Master